

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. 286/2012</u> <u>Date of Order :25.09.2013</u></p> <p>Mr Rajeshwar Vishnoi present for the applicant. Mr Avinash Acharya present for the respondents.</p> <p>Counsel for the applicant wants to withdraw this OA with a liberty to file fresh OA, if any cause of action is available in favour of the applicant.</p> <p>Accordingly, OA is dismissed as withdrawn one with a liberty to the applicant to file fresh OA, if so advised.</p> <p><i>lenu</i> <i>2</i> [Meenakshi Hooja] [Justice K.C.Joshi] Administrative Member Judicial Member</p> <p>ss</p>

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Rey. Justice
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25/10/13